

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/13 /A.**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 4<sup>th</sup> January, 2022

Sub:- **Casual leave.**

Ref:- Letter dated 27.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 03.01.2022 and 04.01.2022 along with station leave permission from the evening of 29.12.2021 to 04.01.2022.**

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/14/A, dated** , 04-01-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Pda